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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD.

O.A.NO.262 of 1996.

Between

Dated: 19.3.1996.

P.Satyanarayana Murthy

...

Applicant

And

1. Chief Commissioner of Income Tax, Andhra Pradesh, 8th
floor, Aayakar Bhavan, Basheerbagh, Hyd.

2. S.A.Saleem.

3. B.Shanti kumar.

4. M.Bharadwaj.

...

Respondents

Counsel for the Applicant : Sri. G.V.R.S.Vara prasad.

Counsel for the Respondents : Sri. V.Rajeshwara Rao, Addl.
CSEC.

CORAM:

Hon'ble Mr. R.Rangarajan, Administrative Member

Contd:...2/-

(24)

-2-

O.A. 262/96.

Dt. of Decision : 19-03-96.

ORDER

1. As per Hon'ble Shri R. Rangarajan,

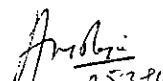
This OA is filed for a declaration that the seniority list relating to the grade of Income-Tax Inspectors published by ~~R-1~~ as on 01-09-1994 in so far as it relates to the applicant and respondents No.2,3 & 4 whereby respondents No.2,3 & 4 are shown as seniors to the applicant as illegal, arbitrary and contrar to the directions of the Central Board of Direct Taxes and for a consequential direction to R-1 to refix the seniority of the applicant by placing him above the respondents No.2,3 & 4.

2. When the case came up for admission hearing the learned standing counsel produced the letter Cr.No. 351/Estdt./1996 dated 26-02-1996, wherein the applicant is at Sl.No.41, Respondents No.2, 3 & 4 are at Sl.No. 75, 77 and 48 respectively. Thus as per the letter produced by the learned standing counsel for the respondent the applicant is shown as senior to R-2, 3 & 4 as per the memorandum dated 26-02-1996. In view of the above the OA becomes infructuous.

3. In the result, the OA is dismissed at the admission stage itself as infructuous. No costs.


(R. Rangarajan)
Member(Admn.)

Dated : The 19th March 1996.
(Dictated in Open Court)


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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

HON'BLE SHRI A. S. GORTHI: MEMBER(A)

HON'BLE SHRI

DATED: 19/3/96

ORDER/JUDGMENT

M.A. NO./R.A./C.A. NO.

IN

O.A. NO. 262/96

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

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